

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.227/99

Wednesday this the 24th day of February, 1999.

CORAM

Hon'ble Mr. A.V.Haridasan, Vice Chairman

Hon'ble Mr. R.K.Ahooja, Administrative Member

S.Sudheesh,
Thekkinezhath House,
Cherai PO,
Pin.683 514.

...Applicant

(By Advocate Mr. K.K.Sivaraman)

Vs.

The Sub Divisional Inspector of Posts,
Parur Sub Division,
Parur-683 513.

...Respondent

(By Advocate Mr. P.Vijayakumar, ACGSC)

The application having been heard on 24.2.1999, The Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

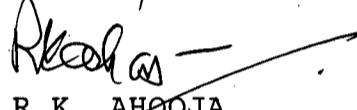
The applicant is an aspirant for appointment to the post of Extra Departmental Packer/Mail Carrier, Parur Market Post Office for which process of selection is on. His grievance is that though he made an application putting forth his candidature he has not been called for the interview scheduled to be held on 24.2.1999. Therefore, he has filed this application for a direction to the respondent to consider his candidature also in the selection.

2. Shri P.Vijayakumar ACGSC under instructions from the respondent states that in addition to notifying the vacancy to the Employment Exchange, local notification

was also issued on 9.1.1999 inviting applications upto 28.1.99 and that as the applicant had not applied within that date, he has no right to be considered for selection.

3. We find nothing in this application which calls for adjudication as the applicant who did not put forth his candidature within the time stipulated in the notification has no right to be called for in the interview. Hence the application is rejected under Section 19(3) of the Administrative Tribunals Act. There is no order as to costs.

Dated the 24th day of February, 1999.


R.K. AHOOJA

ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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